GOVERNMENT OF MEGHALAYA HEALTH AND FAMILY WELFARE DEPARTMENT

NOTIFICATION

Dated Shillong, the 24th September, 2020

No.Health.83/2020/59: In continuation of this Department's Notification No. Health.83/2020/56 dated 17-09-2020 prescribing quarantine guidelines for Government employees in view of COVID-19, the following guidelines is issued for testing, quarantine and discharge of asymptomatic high risk Government functionaries after undergoing 7 (seven) days of quarantine:

Government Functionaries in the State:

Asymptomatic high risk Government functionaries can apply for discharge after 7 (seven) days of quarantine, provided that:

- (i) They are tested on the first day with Rapid Antigen Test.
- (ii) If RAT negative and asymptomatic, they will guarantine for 7 (seven) days.
- (iii) They will undergo RT-PCR/CBNAAT/TRUNAT Testing between the 5th and 6th day.
- (iv) They are not required to pay for the testing if done at Government testing facilities. However, tests done in private laboratories are payable as per Government rates. Reimbursement as applicable can be claimed.
- (v) If Test Report is negative, they can obtain discharge certificate and resume their official duties by following the health protocols.
- (vi) Proof of the negative test results must be retained by the individual and shared with the concerned authorities, as and when required.
- (vii) If tested positive, they shall have to undergo 10 (ten) day isolation protocol/guidelines as per **No. Health.100/2020/63 dated 21.08.2020**.

The guidelines are to be strictly followed till further orders.

Sd/-

(Sampath Kumar, IAS)

Commissioner & Secretary to the Government of Meghalaya Health &Family Welfare Department.

Memo No.Health.83/2020/59-A

Dated Shillong, the 24th September, 2020.

Copy to:

- 1. The Secretary to the Governor of Meghalaya for kind information of Governor.
- 2. The Private Secretary to the Chief Minister, Meghalaya for kind information of Chief Minister.
- 3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of Deputy Chief Minister.
- 4. The Private Secretary to the Minister, Health & Family Welfare Department, Meghalaya for kind information of Minister.
- 5. Private Secretary to all Ministers, for kind information of Hon'ble Ministers.
- 6. The Private Secretary to Chief Secretary to the Government of Meghalaya for kind information of Chief Secretary.
- 7. The Additional Chief Secretary/Principal Secretaries/Commissioner & Secretaries/ Secretaries of all Departments, Government of Meghalaya.
- 8. Mission Director, National Health Mission, Meghalaya, Shillong.
- 9. Director of Health Services (MI)/(MCH&FW)/(Research), Meghalaya, Shillong.

- 10. The Director of Information & Public Relations, Meghalaya, Shillong.
- 11. The Director General of Police, Meghalaya, Shillong.
- 12. The Deputy Commissioner, East Khasi Hills, **Shillong** /West Khasi Hills, **Nongstoin**/ South-West Khasi Hills, **Mawkyrwat**/ East Jaintia Hills, **Khliehriat**/ West Jaintia Hills, **Jowai**/ Ri-Bhoi District, **Nongpoh**/ West Garo Hills, **Tura**/ South-West Garo Hills, **Ampati**/ East Garo Hills, **Williamnagar**/ South Garo Hills,

Baghmara / North Garo Hills, Resubelpara.

- 13. Joint Director of Health Services (MCH&FW) I/c IDSP, Meghalaya, Shillong.
- 14. District Medical & Health Officer,
- 15. East Khasi Hills, **Shillong** /West Khasi Hills, **Nongstoin**/ South-West Khasi Hills, **Mawkyrwat**/ East Jaintia Hills, **Khliehriat**/ West Jaintia Hills, **Jowai**/ Ri-Bhoi District, **Nongpoh**/ West Garo Hills, **Tura**/ South-West Garo Hills, **Ampati**/ East Garo Hills, **Williamnagar**/ South Garo Hills, **Baghmara** /North Garo Hills, **Resubelpara**
- 16. All Administrative Departments/Heads of Departments

17. All Corona Care Centre Managers.

By Orders, etc.,

Joint Secretary to the Government of Meghalaya, Health & Family Welfare Department.
